

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION No.1423  
TO BE ANSWERED ON 10.02.2021

Thermal Coal Sector

1423. SHRI RAJENDRA AGRAWAL:

Will the Minister of COAL be pleased to state:

- (a) whether the Government has prepared any vision document to make India Atmanirbhar in thermal Coal Sector;
- (b) if so, the details thereof; and
- (c) the number of coal blocks allocated to the private companies and the money earned by the union exchequer on them?

**Answer**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES**  
**(SHRI PRALHAD JOSHI)**

- (a):** A vision document for enhancing coal production and replacement of substitutable imports by 2023-24 has been prepared.
- (b):** A plan to increase all India coal production to the level of 1 BT by 2022-23 and Coal India Limited's production to 1 BT by 2023-24 has been prepared. The resultant increase in coal availability will substitute imports of those grades of coal which is available domestically.
- (c):** 25 coal mines have been allocated to Private companies under Coal Mines (Special Provisions) Act. 2015. Monthly Premium, Upfront amount and Royalty are payable to the host States of coal mines on the basis of final bid price whereas CGST, NMET, GST Compensation cess goes to the Union Government on the basis of amount of coal produced by the allocate. Revenue generated from these 25 coal mines is Rs. 5885.054 crores (excluding royalty, taxes, cess etc.) from January, 2015 to January, 2021.

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